

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO.77
TO BE ANSWERED ON 05.02.2021

Environmental Clearance to Mining Projects

*77. SHRIMATI RANJEETA KOLI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state

- (a) whether the Union Government has received proposals from the State Government of Rajasthan for environmental clearance to forty four mining lease projects in Rupbas Tehsil in Bharatpur district;
- (b) if so, the details thereof;
- (c) whether the environmental clearances have been granted to the proposed projects;
- (d) if so, the details thereof; and
- (e) if not, the reasons for delay in granting environmental clearances and the details of the action taken by the Government to give environmental clearances?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) to (e) A Statement is laid on the Table of the House.

Statement Referred to in Reply to paras (a) to (e) of Lok Sabha Starred Question No.77 due for reply on 05.02.2021 regarding “Environmental Clearance to Mining Projects” by Shrimati Ranjeeta Koli

(a) to (e): No Madam, Ministry of Environment, Forest and Climate Change has received two proposals in Rupbas Tehsil, Bharatpur District, Rajasthan. One proposal has been granted Environmental Clearance (EC) and another has been granted Terms of Reference (ToR) for preparation of Environmental Impact Assessment (EIA) and Environmental Management Plan (EMP) reports as per the provisions of Environment Impact Assessment (EIA) Notification 2006.
